

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 98 of 2019**

**IN THE MATTER OF:**

**Next Education India Pvt. Ltd.**

**...Appellant**

**Versus**

**K12 Techno Services Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Kumar Sudeep, Mr. Saksham Dhingra, Ms. Shraddha Gupta, Mr. Pavan Kumar, Advocates.**

**For Respondent: Mr. Debal Banerji, Sr. Advocate with Mr. Sanjay Nuli, Mr. Suraj Kaushik and Mr. Agam Sharma, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**25.02.2021:** Heard further arguments of Mr. Amit Sibal, learned senior counsel for the Appellant. Also heard Mr. Debal Banerji, learned senior counsel representing the Respondent. Heard Mr. Amit Sibal, learned senior counsel representing Appellant in rejoinder as well. Hearing stands concluded. **Judgment Reserved.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*